GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1987 ANSWERED ON:31.07.2015 Marketing of Fake Blood Devi Smt. Rama

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain instances of marketing of fake blood have been reported in the country;
- (b) if so, the details thereof during each of the last three years and the current year along with the action taken/proposed to be taken by the Government thereon, State/ UT-wise;
- (c) whether some doctors have been involved in these fake blood rackets;
- (d) if so, the details thereof and the number of cases in which doctors were also found to be involved therein; and
- (e) the remedial steps being taken by the Government to check the recurrence of such cases in future?

Answer

(a) & (b): There is no term described in the Drug and Cosmetic Act, 1940 as "fake blood". Collection, storage, processing and distribution of Whole Human Blood and Human Blood Components are regulated under the Drug & Cosmetic Act, 1940 & Rules 1945 made thereunder. As such there are no instances of marketing of fake blood reported in the country.

(c) to (e): Does not arise